

63

**CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH**

**C.P. No.280 of 2006
IN
O.A. No.2839 of 2004**

New Delhi, this the 11th day of January, 2007

**HON'BLE SHRI SHANKER RAJU, MEMBER (J)
HON'BLE MRS. NEENA RANJAN, MEMBER (A)**

Kanta Suri
OA No.30647
Sr. Translator (H)
7, Wing, Air Force Station,
Ambala Cantt.

.....Applicant.
(By Advocate : Shri G.D. Bhandari)

Versus

1. Shri Ajay Vikram Singh, Secretary,
Ministry of Defence,
Govt. of India,
New Delhi.
2. Air Marshal Y.R. Rana,
The Air Officer I/C,
Air Head Quarters,
Vayu Bhawan,
New Delhi.
3. Shri H.S. Patel
The Air Officer Commanding,
7, Wing, Air Force Station,
Ambala Cantt.

.....Respondents.
(By Advocate : Shri B.S. Maine for Mrs. Meenu Maine)

ORDER (ORAL)

HON'BLE SHRI SHANKER RAJU, MEMBER (J) :

As the directions have been complied with, CP is disposed of.


**(NEENA RANJAN)
MEMBER (A)**


**(SHANKER RAJU)
MEMBER (J)**

/ravi/